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## (2024) 11 MAN CK 0093

## **Manipur High Court (Imphal)**

**Case No:** Miscellaneous Case (Revision Petition (CRP Art. 227)) No. 82 Of 2024, Revision Petition (CRP Art. 227) No. 53 Of 2019

Chief Engineer Cum Empowered

Officer & Anr.

**APPELLANT** 

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Thokchom Prafulla Singh

RESPONDENT

Date of Decision: Nov. 29, 2024

Hon'ble Judges: Ahanthem Bimol Singh, J

Bench: Single Bench

Advocate: Romendro Sharma

Judgement